

Central Administrative Tribunal
Calcutta Bench

Present : Hon'ble Mr. D. Purkayastha, Judicial Member
Hon'ble Mr. M.P. Singh, Administrative Member

OA No. 876 of 1997

- 1) Ranjan Kumar Mondal
- 2) Arun Kanti Bhattacharya
- 3) Subhas Chandra Ghosh

OA No. 1328 of 1997

- 1) Panchanan Guchait
- 2) Ujjal Kumar Ghosh
- 3) Susanta Sekhar Maji
- 4) Manik Chandi Giri
- 5) Asit Kumar Patra
- 6) Ashok Kr. De
- 7) Sushil Kr. Jana
- 8) Manik Ch. Sutradhar
- 9) Asim Kr. Chakraborty
- 10) Biswarup Roy
- 11) Gopal Das

..... Applicants

- Versus -

- 1) Union of India, service through the General Manager
S.E. Railway, Garden Reach, Calcutta-43.
- 2) General Manager, S.E. Railway, G.Reach, Calcutta-43,
- 3) Chief Personnel Officer, S.E.Rly., G.Reach, Cal-43.
- 4) Divl. Railway Manager, S.E.Rly., Kharagpur, Midnapore.
- 5) Divl. Personnel Officer, S.E.Rly., Kharagpur, Midnapore.
- 6) Chief Projects Manager, S.E.Rly., Kharagpur, Midnapore.

For the Applicants : Mr. S.K. Ghosh, Counsel

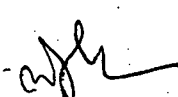
For the Respondents : Mr. S.Sen, Counsel
Mr. S. Choudhury, Counsel

Heard 11.1.2001, 17-1-2001

ORDER

Order: 1-2-2001

M.P. SINGH, AM

The facts, law and reliefs sought for in O.A. 876 of 1997 and
O.A. 1328 of 1997 are similar and therefore, both the OAs are disposed
of by passing a common order. 

Contd....